

(Interruptions)

MR. SPEAKER: I have already said in my Chamber, what I wanted to say. I will not repeat it here..

(Interruptions)

PAPERS LAID ON THE TABLE

13.23 hrs

Notification under the Environment Protection Act, 1986; review on the working of and Annual Report of the Indian Council of Forestry Research and Education, Dehra Dun, for the year 1991-92, etc.

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): On behalf of Shri Kamal Nath, I beg to lay on the Table-

- (1) A copy of the Draft Notification No.S.O. 80 (E) (Hindi and English versions) published in Gazette of India dated the 28th January, 1993 directing that the expansion or modernisation of any existing industry or new projects shall not be undertaken in any part of India unless it has been accorded environmental clearance by the Central or the State Government in accordance with the procedure specified in the notification issued under sub-section (1) and clause (v) of the sub-section (2) of section 3 of the Environment Protection Act, 1986.

[Placed in Library, See No LT-3737/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Forestry Research and Education, Dehra Dun, for the year 1991-92, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Forestry Research and Education, Dehra Dun, for the year 1991-92.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No LT-3738/93]

- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment and Forests for the year 1993-94.

[Placed in Library, See No LT-3739/93]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehra Dun, for the year 1991-92, alongwith Audited Accounts.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Wildlife Institute of India, Dehra Dun, for the year 1991-92.

- (6) A statement (Hindi and English versions)

showing reasons for delay in laying the papers mentioned at (5) above [Placed in Library, See No LT-3740/93]

Detailed Demands for grants of the Ministry of steel for the year 1993-94

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL BALKRISHAN WASNIK): On behalf of Shri Santosh Mohan Dev; I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Steel for the year 1993-94

[Placed in Library, See No LT-3740/93]

Review on the working of and Annual Report and Annual Accounts, of the National Cooperative Agriculture and Rural Development of Banks Federation Limited, Bombay for the year 1991-92, etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): I beg to lay on the Table

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1991-92.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Co-operation Agriculture and

Rural Development Banks' Federation Limited, Bombay, for the year 1991-92, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Co-operative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1991-92.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library, See No LT-3742/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1991-92.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1991-92 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Urban Cooperative Banks and Credit Societies limited New Delhi for the year 1991-92.

(4) A statement (Hindi and English versions)

showing reasons for delay on laying the papers mentioned at (3) above.

[Placed in Library, See No LT-3743/93]

Review on the working of and Annual Report of the Indian Railway Construction Company Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon; etc.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, on behalf of Shri K.C. Lenka, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government on the working of the Indian Railway Construction Company Limited, New Delhi, for the year 1991-92.
- (ii) Annual Report of the Indian Railway Construction Company Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No LT-3744/93]

(b) (i) Review by the Government on the working of the Rail India Technical and Economic Services Limited for the year 1991-92.

(ii) Annual Report of the Rail India Technical and Economic Services Limited for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No LT-3745/93]

Review on the working of and Annual Report of the Centre for cultural Resources and Training, New Delhi for the year 1991-92, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1991-92 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1991-92.

(2) A statement (Hindi and English versions)

showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No LT-3746/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers Training Institute, Madras for the year 1991-92 along with Audited Accounts.

- (ii) A copy of Annual Report (Hindi and English versions) by the Government on the working of the Technical Teachers Training Institute, Madras, for the year 1991-92

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No LT-3747/93]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University for the year 1990-91 together with Audit Report thereon, under section 29 of the Indira Gandhi National Open University Act, 1985.

- (8) A statement (Hindi and English versions) showing reasons for delay on laying the papers mentioned at (5) above.

[Placed in Library, See No LT-3748/93]

- (7) A copy of the Detailed Demands for Grants (Hindi and

English versions) of the Ministry of Human Resource Development for the year 1993-94.

[Placed in Library, See No LT-3749/93]

13.27 hrs.

ESTIMATES COMMITTEE

Twenty-first and Twenty-second Reports

[English]

SHRI A. CHARLES (Trivandrum): Sir, I beg to present the following Reports:

- (i) Twenty-first Report (Hindi and English versions) on Action taken by Government on the recommendations contained in the Eighth Report of Estimated Committee (Tenth Lok Sabha) on the Ministry of Information and Broadcasting Policy for Government Advertisements.

- (2) Twenty-second Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in the Second Report of Estimates Committee (Tenth Lok Sabha) on the Ministry of Railways Railway Safety and Security.

13.25. hrs.

COMMITTEE ON PUBLIC UNDERSTAT- ING

Action Taken Statement

[English]

SHRI BASUDEB ACHARIA (Bankura):